

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS: DELHI**

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**CIRCULAR**

All the Judicial Officer(s) posted within the jurisdiction of Central & West District are hereby informed that in some cases, Order(s) / Judgment(s) are not reflecting on eCourts portal since 09.09.2024.

The issue was taken up with NIC Team and it has been informed that migration of data is under process and may take time.

Considering the above, all the Judicial Officers are requested to consider the application for providing of the uncertified copy of the daily proceeding, as per rules till services are resumed.

This issues with the approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).

  
**(Sushil Anuj Tyagi)**  
Additional Sessions Judge /  
Officer In-Charge (Computers)  
Tis Hazari Courts, Delhi


Ref. No. 57473-52673 /Comp.-Br./THC/2024

Dated : \_\_\_\_\_

25 SEP 2024

**Copy forwarded to information and necessary action to :**

1. All the Judicial Officers posted within the jurisdiction of Central and West District.
2. Sh. Sunil Kumar Sharma, Chairman (IT & Digitization)/Centralized Computer Committee, Rouse Avenue Courts Complex, New Delhi.
3. PS to the Id. Principal District & Sessions Judge (HQs) with a request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
4. PS to the Id. Principal District & Sessions Judge (West) with a request to place before Id. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
5. Dealing Official (Website)/LAYERS (R&I, Central & West) to upload the same on official website/LAYERS software.

  
**(Sushil Anuj Tyagi)**  
Additional Sessions Judge /  
Officer In-Charge (Computers)  
Tis Hazari Courts, Delhi